

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 42

TCP 107/2009

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **05.04.2024**

NAME OF THE PARTIES: **CHAINSUKH GANDHI V/s WINTER**
PARK DEVELOPERS PVT. LTD

Section 397-398 of the Companies Act, 2013

ORDER

1. Mr. Avinash Khanolkar, Advocate i/b Kanj & Co. appeared for the Petitioner.
2. Mr. Akhilesh Dubey, Advocate a/w Mr. Rajuram Kuleriya, Advocate i/b Law Counsellors appeared for the Respondent.
3. Learned Counsel for the Petitioner informs that they are not willing to accept the offer of the Respondent to transfer their shares for zero consideration and they are also not willing to transfer their shares for the same consideration.
4. List this matter for final hearing on **03.06.2024** for final hearing.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)